

(a) whether all those persons whose houses were demolished by DDA near Turkman Gate, Delhi have since been rehabilitated;

(b) if so, the details thereof;

(c) whether a number of persons are yet to be rehabilitated and whether any representation has been received from them in this regard; and

(d) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) Yes, Sir.

(b) 798 evictees were settled at Nand Nagri, Turkman Gate, G.T. Road, Shahdra, Mata Sundari Road and Ranjeet Nagar.

(c) and (d). No, Sir. A representation was, however, received from the Turkman Gate Action Committee in May, 1989 for allotment of tenements to five persons. Claim of these five persons was not found valid.

#### Non-availability of Food Items in FPS

\*74. SHRI YAMUNA PRASAD SHASTRI:  
SHRI BANWARILAL PUROHIT:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Public Distribution System has virtually collapsed in the country;

(b) whether it is also a fact that essential commodities are not available in adequate quantity at fair price shops as they are being sold in the black market; and

(c) if so, the corrective action taken in the matter?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). No, Sir. Stocks of most of the essential commodities for distribution through Fair Price Shops (FPS) are comfortable. Union Government have advised the State Government/U.T. Administrations from time to time to closely monitor the functioning of Public Distribution System (PDS) to prevent diversion of the PDS items into blackmarket. The State Governments/UT Administrations have also been advised to take stringent action against blackmarketing and other malpractices under the E.C. Act and similar other legislations.

A Control Room has been functioning in the Ministry of Food and Civil Supplies on all days of the week to receive reports of shortages of essential commodities from States/UTs.

[English]

#### Inclusion of Vedic Mathematics In Teacher's Guide, Manual of Mathematics

\*75. DR. A. K. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the NCERT has decided to include substantial portion of Vedic Mathematics in their Teacher's Guide, Manual of Mathematics for schools and Higher Secondary Schools;

(b) whether lectures on Vedic Mathematics are also being included by the NCERT in the Trainers' Training Programme, if so, in what way and to what extent;

(c) whether the NCERT also proposes

to include this enriching material in its books on Mathematics as optional; and

(d) if so, the details thereof?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE):** (a) Material from Vedic Mathematics on topics considered relevant to the Mathematics curriculum by the NCERT has been included in the Teacher's Guide for secondary and senior secondary schools.

(b) Vedic Mathematics forms a part of the resource material for the upper primary level Trainers, Training Programme conducted by the NCERT.

(c) No, Sir.

(d) Does not arise.

#### **Development of N.C.R.**

\*76. **SHRI KUSUMA KRISHNA MURTHY:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the broad features of the proposal for the development of National Capital Region;

(b) the difficulties faced in the implementation of NCR Plan;

(c) the allocations demanded by the NCR Board for implementation of NCR Schemes and the amount allocated to them by the Government during the Seventh Five Year Plan; and

(d) the annual plan allocation sanctioned for the NCR Board for the Eighth Five Year Plan and the amount released for the year 1990-91?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):**

(a) The NCR Regional Plan 2001, which has come into force w.e.f. 23.1.1989 consists of a set of inter-related policies of Regional Land Use and Settlement, Policy, Regional Transport Network and Development of Physical and Social Infrastructure in priority and Counter Magnet towns to enable them to absorb a part of the likely migrants to Delhi and thereby facilitate decongestion of Delhi.

(b) and (c). Constraint of resources is a major difficulty in implementing the Plan. The NCR Planning Board has sought an allocation of Rs. 867 crores during the Seventh Plan-Rs. 467 crores for the Central Schemes and Rs. 400 crores for the State Sector. However, the Seventh Plan outlay was Rs.65 crores only. Out of this the Central share was Rs. 35 crores against which the Government made an actual release of Rs. 29.67 crores.

(d) The Annual Plan allocations sanctioned for the NCR Planning Board i.e. 1990-91 is Rs. 10.00 crores against which a sum of Rs. 8.23 crores has so far been released by the Government. The allocation for the Eighth Five Year Plan is yet to be approved by the Planning Commission.

*[Translation]*

#### **Issue of Fake Degrees and Marksheets**

\*77. **SHRI GULAB CHAND KATARIA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware that rackets involving issue of fake degrees and marksheets have been exposed in many States in the Country as reported in the press from time to time;

(b) the total number of such cases detected in 1989-90 and 1990-91 and the action taken thereon;